

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**25-04-2024 AT 02:30 PM**

**CP No.21/241/HDB/2022**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

Mrs. Rama Lakshmi & 2 others

**...Petitioner/s**

**AND**

M/s. Sneha Vinyl Products Pvt Ltd. & 9 others

**...Respondent/s**

**C O R A M:-**

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Since it being a special bench, pronouncement of orders deferred till **10.06.2024**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**